

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 19.11.2015

OA No. 291/00212/2015

None present for the applicant.

The applicant and his counsel were continuously absent on previous posting dates i.e. on 06.07.2015, 09.07.2015, 10.09.2015, 19.10.2015, 29.10.2015, 18.11.2015. Today also neither the applicant nor his counsel is present. It appears that the applicant is not interested in prosecuting the matter. Therefore, the Original Application is dismissed in default for non-prosecution.



(JUSTICE HARUN UL-RASHID)
JUDICIAL MEMBER

Kumawat